

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 16.12.2019 (MONDAY)
COURT OF CHAIRPERSON
10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 524 of 2019	Arcelormittal India Pvt Ltd. Vs. Abhijit Guhathakurta , RP of EPC Constructions India Ltd &Ors.	Sudip Mahapatra	Sumesh Dhawan-R1 Pratiksha Mishra-R3

After the above

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For orders (For Correction of Error)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1147 of 2019	Hardeep Singh Sawhney Vs. Sawhney Builders Pvt. Ltd.	Dhruv	Dipti Jain
2.	Comp. App. (AT) No.326 of 2019	Akal Spring Ltd. & Ors. Vs. Amrex Marketing Pvt. Ltd.	Sujoy Datta	Niharika Ahluwalia

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1232 of 2019	MAIF Investment India 2 Pte Ltd. Vs. Ind-Barath Energy (Utkal) Ltd. & Anr.	Rajendra Barot	Shashank Agarwal-R2
2.	Comp. App. (AT) (Ins) No. 84 of 2019	Sri Munisuvrata Agri International Ltd. Vs. Bank of Baroda & Ors.	Vikas Sethi	Saumya Dutta-R11 Sachi (R13-14) Aaditya VK-R15
3.	Comp. App. (AT) (Ins) No. 1051 of 2019	Sujeet Suresh Shah Vs. Savino Del Bene Freight Forwarders India Pvt. Ltd. & Anr.	Sushant Mahajan	Surekha Raman

4.	Comp. App. (AT) (Ins) No. 1097 of 2019 & I.A. No. 3321 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua
5.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	Anup Kumar	Soundar Rajan
6.	Comp. App. (AT) (Ins) No. 1237 of 2019	Kanchanben Rasik Bavariya. Vs. VE Commercial Vehicles Ltd & Anr.	Z.A. Siddiqui	Rohit K. Aggarwal-R1 Anup Kumar – R2
7.	Comp. App (AT) (Ins) No. 1331 of 2019	Thermosol Glass India Pvt Ltd. Vs. N S Associates Pvt Ltd.	Saurabh Munjal	
8.	Comp. App (AT) (Ins) No. 1384-1385 of 2019	Punjab National Bank Vs. Tathya Engineering & Infracore Pvt Ltd. Through its Resolution Professional		

For Admission (Fresh Cases)

9.	Comp. App (AT) (Ins) No. 1447 of 2019	Ramesh Murji Patel Vs. Aramex India Pvt. Ltd. & Anr.	Narendra Singh Yadav	
10.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	
11.	Comp. App (AT) (Ins) No. 1452 of 2019	Sadashivam Balaji Vs. Cura Healthcare pvt Ltd.	Anandh.k	
12.	Comp. App (AT) (Ins) No. 1453 of 2019	Rashesh Purohit Vs. Punjab National Bank & Anr.	Piyush Joshi	
13.	Comp. App (AT) (Ins) No. 1454 of 2019	Mironda Trade and Commerce Pvt Ltd Vs. Sai Lakshmi Tulasi Ferros Pvt Ltd	Manisha Chaudhary	
14.	Comp. App (AT) (Ins) No. 1455 of 2019	Anubhav Anilkumar Agarwal Vs. Om Prakash Rohra & Anr.	Mahesh Agarwal	
15.	Comp. App (AT) (Ins) No. 1456 of 2019 (With Defects)	Sanjay Gupta Liquidator of Samtel Color Ltd. Vs. Raj Kumar Verma & Ors.	Sanjay Gupta	Raj Kumar Verma

16.	Comp. App (AT) (Ins) No. 1457 of 2019 (With Defects)	Kare Partners Group India Pvt Ltd. Vs. Antarctica Properties Company Ltd.	Rishi Kapoor	
17.	Comp. App (AT) (Ins) No. 1458 of 2019 (With Defects)	Dhananjay Pralhad Salunkhe Patil Vs. Phaltan Sugar Works Ltd.	Dinesh Rattan Bhardwaj	Neel Kamal Mishra
18.	Comp. App (AT) (Ins) No. 1459 of 2019	Shelendra Kumar Sharma Vs. DSC Ltd	Rajiv Baxi	
19.	Comp. App (AT) (Ins) No. 1460 of 2019	Suniti Papers Pvt Ltd. Vs. Phoenix ARC Pvt Ltd & Anr.	Gaurav Singh	
20.	Comp. App (AT) (Ins) No. 1461 of 2019	State of Odisha & Ors. Vs. Bhushan Power & Steel Ltd & Anr.	Kirti Mishra	
21.	Comp. App (AT) (Ins) No. 1462 of 2019 (With Defects)	Gurusukh Vintrade Service Pvt Ltd. Vs. Apeejay Surrendra Park Hotels Ltd.	Pawan Kumar	
22.	Competition App. (AT) No. 112 of 2019	Manjeet Plastic Industries Vs. Competition Commission of India & Ors.	Purnima Malik	

For Admission (After Notice)

23.	Comp. App (AT) (Ins) No. 994 of 2019	Mahesh Chowdappa. Vs. Draeger India Pvt Ltd & Ors.	Anuparna Bordoloi	Suneha Jain
24.	Comp. App. (AT) (Ins) No. 756 of 2018 & I.A. No. 3385 of 2019	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	Mohd. Azeem-R1
25.	Comp. App. (AT) (Ins) No. 438 of 2019	VNR Infrastructure Ltd. Vs. SS Rail Works Pvt Ltd With	Akshat singh	M. Anil Kumar
26.	Comp. App. (AT) (Ins) No. 440 of 2019	VNR Infrastructure Ltd. Vs. CSTE/ Const. & Ors. With	Priyanka Anand	Rajeshwar Singh- R1&R3 Aakriti Dhawan- R2

27.	Comp. App. (AT) (Ins) No. 444 of 2019	VNR Infrastructure Ltd. Through its liquidator T.S.N. Raja Vs. Rama Raghava Reddy With	Priyanka	Aakriti Dhawan
28.	Comp. App. (AT) (Ins) No. 567 of 2019	VNR Infrastructure Ltd. Vs. The Chief Engineer.	Ankit Kapoor	Rohit Dhingra
29.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmeds	Ayush Sharma
30.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma
31.	Comp. App. (AT) (Ins) No. 537 of 2019	Usman Sharif Vs. Sew Infrastructure Ltd. & Ors. With	Karunesh Tandon	Sanjay Kumar (R1) Manish Pani-R2
32.	Comp. App. (AT) (Ins) No. 573 of 2019	Usman Sheriff. Vs. Sew Infrastructure Ltd & Anr. With	Jay Kishore Singh	Sanjay Kumar Chhetry-R1
33.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	Deepak Kr.Singh-R2 Manish Pani-R2- IRP
34.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI
35.	Comp. App. (AT) (Ins) No. 719 of 2019	Rohit Chhabra. Vs. Sushil Kumar Gupta & Anr.	Prachi Johri	Pankaj Jain-R1 Saksham Ahuja-R2
36.	Comp. App (AT) (Ins) No. 1353 of 2019	FLSmith Pvt Ltd. Vs. Lanco Infratech Ltd. Rep. by its Liquidator	T. Ravichandran	
37.	Comp. App (AT) No. 333 of 2019	Simrat Chadha Vs. Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & Ors.	Namitha Mathews	
38.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat- R2,4

39.	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	Ruchi Khanna	
-----	---------------------------------------	---	--------------	--

02: 00 PM

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).
For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Competition) No. 33 of 2017 & IA No. 61/2017 (Old Appeal No. 50/2014) Part Heard	Adani Gas Limited (AGL) Vs. CCI &Anr. With	Rahul Satyan	MehulParti, R-1 Sharad Gupta, R-2
2.	TA (AT) (Competition) No. 34 of 2017 (Old Appeal No. 57/2014) Part Heard	Faridabad Industries Associations (FIA) Vs. CCI &Anr.	Sharad Gupta	MehulParti (R-1) Rahul Satyan
3.	Competition App.(AT) No. 63 of 2018 Part Heard	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India &Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
4.	Competition App.(AT) No. 64 of 2018 Part Heard	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 &R4)
5.	Competition App.(AT) No. 65 of 2018 Part Heard	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors. With	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
6.	Competition App.(AT) No. 66 of 2018 Part Heard	Meru Travel Solutions Pvt. Ltd. Vs. Competition Commission of India & Ors.	Sonal Jain	Nisha Kaur Uberoi Shiv Johar (R2), Aman Singh Sethi (R3 & R4)
7.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya

8.	Contempt Case (AT) (MRTP) No. 05/2017 InTransfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya
9.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Dhurv Shukla	Akshay Ravi

Note: - The Court will rise at 03:00 PM.

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order
-sd/-
Registrar